

G. P. Bvc.-(J)-293-75000-9-83.

Spl. H. C. C. D., 46E. (1)

24

District : Ahmedabad.

Stamp No. —

Advocate Mr. B. P. Tanna

Office Note, if any, Mr. P. G. Desai for No. 2 (VP)

Prays for interim relief

O.A. No. 246/86

~~CIVIL~~ ~~ARREAL~~ No. 24 of 1986 APPLICATION (Spl. C.A.)

(Under Act) (Art. of the Constitution of India)

To be admitted to the File.

This day of 198 .

Assistant Registrar

Court's Order

Heard Mr. Tanna.

The question of granting interim relief will be considered on 7.1.1986. Issue notice about interim relief to R. no 1, 2 and 5. In former men and this matter will be heard on 7.1.1986 about the grant of interim relief and even in their absence if they do not appear before the Tribunal on 7.1.1986 The applicant is serve

noticed to these respondents? A copy of this order should be attached to the notice
B.L. Easli
30.12.85

At the request of the applicant S.O. 21.1.1986

B.L. Easli
21.1.1986

Per Tribunal

80/17/1986

21.1.86

one R. no 3
21.1.86

Heard Mr. Tanna for the applicant Mr. G. N. Desai for respondents no 1, 2 and 4 and Mr. P. G. Desai for R. no 3. No appearance for R. no 5 and 6.

In view of the provisions of the Administrative Tribunal Act the dispute between the Bank and its employees is not within the jurisdiction of this Tribunal. Mr. Tanna submitted that the applicant may approach the respondents may raise a contention that the High Court has no jurisdiction if any application is filed there. Mr. G. N. Desai and makes a statement

that R. No 1,2 and 4 will be
raise a contention in the
high court that it has no
jurisdiction ~~and~~ but this would
be without prejudice to his
rights to of raising contention
about the maintainability of
the petition on other grounds

In view of the above
Mr Tanna withdraws this
~~petition~~ ~~The~~ ~~for~~ application.
It is disposed of as withdrawn.
As suggested by the advocate
to make it clear that this
withdrawal does not and
could not come in the
way of the applicants to
file any petition in the
high court.

petition disposed of
as withdrawn.

B. C. Gargal

19.2.1986